

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCONMT.PET.(C) No. 430/2019 in SLP(C) No. 20259/2018

ATIBAL SINGH &amp; ORS.

Petitioners

VERSUS

ANUP CHAND PANDEY &amp; ORS.

Respondents

(FOR ADMISSION and IA No.32267/2019-EXEMPTION FROM FILING O.T.)

Date : 08-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE DEEPAK GUPTA  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioners

Mr. P.S. Narasimha, Sr. Adv.  
Mr. Varun Thakur, Adv.  
Mr. Brajesh Pandey, Adv.  
Ms. Shraddha Saran, Adv.  
Ms. Preeti Singh, AOR

For Respondents

Mr. Nikhil Majithia, AOR  
Mr. Viren Sibal, Adv.  
  
Ajay Kumar Mishra, Sr. Adv.  
Mr. Ardhendumauli Kumar Prasad, AOR  
Mr. Chandra Shekhar Suman, Adv.UPON hearing the counsel the Court made the following  
O R D E R

The special leave petition out of which the contempt petition and connected interlocutory applications have arisen, be listed for hearing on 22.8.2019.

In the meantime, no promotion to the post of Executive Engineer from the cadre of Assistant Engineer shall be made without the leave of this Court.

(Deepak Guglani)  
Court Master(Anand Prakash)  
Court Master